

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 29th April, 2022

NO. HC.VII-167(Pt.-VIII)/2014/2850/A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **2 (two) day course** on "**Coordination among Police Department, Prison Department, Judiciary & FSL**", to be to be organised by the S.V.P. National Police Academy, Hyderabad on **19th and 20th May, 2022.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Shri Nayan Deep Ghosh Judicial Magistrate 1 st Class, Cachar, Silchar (Batch- 2019)	O/o the Chief Judicial Magistrate, Cachar, Silchar, Court Road, Pin- 788001, Assam	7002820542	ghoshnayanandeeepajs@gmail.com
2.	Smti. Ranjumoni Pegu Munsiff-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu (Batch- 2019)	O/o the Chief Judicial Magistrate, Karbi Anglong, Diphu, Pin- 782462, Assam	8638513622	ranjumonipegu@gmail.com
3.	Shri Sahidulla Ahmed Judicial Magistrate 1 st Class, Dima Hasao, (Batch- 2019)	O/o the Chief Judicial Magistrate, Dima Hasao, Pin-788819, Assam	8638628758	sahidullaahmed4@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)


29.04.22

Memo No. HC.VII-167(Pt.-VIII)/2014/2851-2866/A Dated: 29-04-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Cachar/Dima Hasao/ Karbi Anglong

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Shri Manjunath H., Assistant Director (CoE) & Course Director, S.V.P. National Police Academy, Hyderabad- 500052
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
9. Shri Nayan Deep Ghosh, Judicial Magistrate 1st Class, Cachar, Silchar, Assam.
10. Smti. Ranjumoni Pegu, Munsiff-cum-Judicial Magistrate, 1st Class, Karbi Anglong, Diphu, Assam.
11. Shri Sahidulla Ahmed, Judicial Magistrate 1st Class, Dima Hasao, Assam.

It is for information that for the aforesaid course the participants will be provided accommodation by the Academy. Expenditure towards their boarding and lodging will be borne by the Academy. Participants will draw their TA/DA from parent Departments.

The nominated Officers are required to participate in the course only on receipt of confirmation of nominations from the Academy.

12. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar
29.04.22
REGISTRAR (JUDICIAL)